

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. †*54
TO BE ANSWERED ON 20.07.2016**

CONDITION OF MINORITIES

†*54. SHRI SIRAJUDDIN AJMAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has conducted or proposes to conduct any socio-economic survey assessment of the minorities in the country, if so, the details of such assessments made during each of the last three years and the current year;
- (b) the outcome thereof, State/UT-wise;
- (c) whether the Government has held discussions with various stakeholders while reviewing the schemes made for them and if so, the details thereof and if not, the reasons therefor; and
- (d) the after steps being taken by the Government for improving the quality of life of minorities across the country?

ANSWER

**MINISTER OF STATE FOR MINORITY AFFAIRS (INDEPENDENT CHARGE)
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (d): A Statement is laid on the Table of the House.

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Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. †*54 to be answered on 20.07.2016 asked by Shri Sirajuddin Ajmal regarding “Condition of Minorities”

(a) & (b): No, Madam.

(c): The Government interacts with all the concerned stakeholders while reviewing any scheme meant for the welfare of minorities. This is a continuous process.

(d): The Government endeavors to improve the quality of life of minorities across the country by implementing the ongoing schemes/initiative, meant for their welfare, and by taking necessary corrective measures as soon as they become necessary. A list of such ongoing schemes/initiative is at Annexure. The details of such schemes/initiatives and achievements made there under are available on the website of Ministry of Minority Affairs- www.minorityaffairs.gov.in.

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Annexure referred to in reply to part (d) of the Lok Sabha Starred Question No. †*54 to be answered on 20.07.2016 asked by Shri Sirajuddin Ajmal regarding “Condition of Minorities”

Details of schemes / initiatives for the welfare of minorities are as under:

- i. Enhancing opportunities for education
 - a. Pre-Matric Scholarship
 - b. Post-Matric Scholarship
 - c. Merit-cum-Means Scholarship
 - d. Maulana Azad National Fellowship
 - e. Integrated Child Development Services (ICDS) scheme for providing services through Anganwadi Centres
 - f. Sarva Shiksha Abhiyan (SSA) and opening of Kasturba Gandhi Balika Vidyalayas
 - g. 'Padho Pardesh'- Interest subsidy on educational loans for overseas studies
 - h. 'Nai Udaan'- Support for students clearing Prelims conducted by UPSC, SSC, State Public Service Commissions, etc.
 - i. Scheme for Providing Quality Education in Madarsas (SPQEM)
 - j. Scheme for Infrastructure Development of Minority Institutions (IDMI)
 - k. Greater Resources for Teaching Urdu
 - l. Free Coaching and Allied Scheme
 - m. Schemes of Maulana Azad Education Foundation (MAEF) for promotion of education.
 - n. Mid Day Meal Scheme
 - o. Rashtriya Madhyamik Shiksha Abhiyan (RMSA)
 - p. Sakshar Bharat/ Maulana Azad Taleem-e-Balighan
 - q. Jan Shikshan Sansthan (JSS)
 - r. Block Institutes of Teachers Education
 - s. Women's Hostel.

- ii. Ensuring an equitable share for minorities in economic activities and
 - a. Swarnjayanti Gram Swarojgar Yojana (renamed as Aajeevika/ National Rural Livelihood Mission)
 - b. Swarn Jayanti Shahari Rojgar Yojana (SJSRY) renamed as National Urban Livelihood Mission)
 - c. 'Seekho Aur Kamao'-Skill Development Initiatives
 - d. Upgrading Skill and Training in Traditional Arts/Crafts for Development (USTTAD)
 - e. Industrial Training Institutes (ITIs)
 - f. Restructuring of NMDFC and Loan schemes of National Minority Development & Finance Commission (NMDFC)
 - g. Bank credit under Priority Sector Lending

- h. Issue of guidelines for giving special consideration for recruitment of minorities.
 - i. Opening of new Bank Branches/ awareness campaigns.
 - j. Nai Manzil - An integrated Education and Livelihood Initiative for the Minority Communities
- iii. Improving the conditions of living of minorities
- a. Indira Awaas Yojana (IAY)
 - b. Basic Services for Urban Poor (BSUP)
 - c. Integrated Housing and Slum Development Programme (IHSDP)
 - d. Urban Infrastructure and Governance (UIG)
 - e. Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT)
 - f. National Rural Drinking Water Programme (NRDWP)
 - g. Multi-sectoral Development Programme (MsDP)
 - h. Waqf matters
 - i. Strengthening of State Waqf Boards
 - j. Computerisation of records of States Waqf Boards.
- iv. Prevention and control of communal disharmony and violence
- a. Issue of guidelines on communal harmony.
- v. Others
- a. 'Nai Roshni'- Leadership development of minority women
 - b. 'Jiyo Parsi'- Scheme for containing population decline of small minority community
 - c. Hamari Dharohar
 - d. Representation of minorities in Urban & Rural local bodies
 - e. Exemption of Waqf properties from State Rent control Act
 - f. Appropriate training modules to be prepared for sensitization of Government functionaries
 - g. Multi-media campaign for wide publicity of Government schemes/programmes
 - h. Annual Meeting between CWC and ASI and protection of Waqf monuments
 - i. Setting up of Assessment & Monitoring Authority (AMA)
 - j. Setting up of National Data Bank (NDB)
 - k. Review of Delimitation Act
 - l. Dissemination of information in vernacular languages.

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